

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 115

IA/273(AHM)2021

IA/332(AHM)2021

IA/379(AHM)2021

IA/371(AHM)2021

IA/445(AHM)2021

IA/527(AHM)2021

in

CP(IB)/53(AHM)2017

Order under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd

.....Applicant

V/s

ABG Shipyard Ltd

.....Respondent

Order delivered on ..09/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

Mr. Mihir Thakore, Sr. Advocate along with Mr. Salil Thakore, Advocate for IA No. 273 of 2021.

Mr. Saurabh Soparkar, Sr. Advocate, along with Mr. Monaal Davawala, Advocate for the Liquidator in IA No. 273 of 2021, IA No. 379 of 2021 and IA No. 445 of 2021.

Mr. Arun Kathpalia, Sr. Advocate with advocate, Mr. Jay Kansara for Wadia Ghandy & Co. for Applicant in IA No. 445 of 2021.

Mr. Gaurav Mathur, advocate with advocate, Mr. Abhishek Shah for Applicant in IA No. 379 of 2021.

Mr. Krishnendu Datta, Sr. Advocate along with Swetab Kumar, Gurdeep Singh Sachar & Vikrant Shetty, Advocates for Respondent No. 6 in IA No. 273 of 2021.



Mr. Monaal Davawala, Advocate for Applicant in IA No. 332 of 2021 and IA No. 371 of 2021 and IA No. 475 of 2021.

Ms. Sumesh Dhavan, advocate, with advocate, Mr. Vatsala Kak for Applicant in IA No. 527 of 2021.

ORDER

All IAs are adjourned for hearing on 16.08.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

sapna